

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 255 /UHC/Admin.A/2015

Dated: October 08, 2015.

On the basis of recommendations of Hon'ble Padmanabhan Pay Commission and in terms of G.O. No. 108/XXXVI(1)/2010-50/2009 dated 21.05.2010 issued by Government of Uttarakhand, the Court has been pleased to grant 1st A.C.P. pay scale of ₹ 43,690-1,080-49,090-1,230-56,470 to the following Judicial Officers on completion of their five years of continuous services in Civil Judge (Sr. Div.) Cadre, from the date mentioned against their names:

Sl. No.	Name of the Officer	Designation	Date of completion of 05 years of service	Date of A.C.P.
1.	Sri Ajay Chaudhary	2 nd A.D.J., Hardwar	08.06.2011	09.06.2011
2.	Sri Subir Kumar	Addl. Dir., UJALA, Bhowali	08.06.2011	09.06.2011
3.	Ms. Neetu Joshi	Secretary-cum-Registrar, State Level Police Complaint Authority, Uttarakhand, Dehradun	07.06.2011	08.06.2011
4.	Sri Varun Kumar	A.D.J., Almora	22.11.2011	23.11.2011
5.	Sri Sayan Singh	3 rd A.D.J., U.S. Nagar	01.03.2013	02.03.2013
6.	Smt. Monika Mittal	Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, Dehradun	01.03.2013	02.03.2013
7.	Smt. Neelam Ratra	F.T.C./ADJ/Spl. Judge POCSO, U.S. Nagar	01.03.2013	02.03.2013
8.	Smt. Anjushree Juyal	F.T.C./ADJ/Spl. Judge POCSO, Hardwar	01.03.2013	02.03.2013
9.	Smt. Pritu Sharma	F.T.C./ADJ/Spl. Judge POCSO, Haldwani, Distt. Nainital	01.03.2013	02.03.2013
10.	Sri Rakesh Kumar Mishra	Deceased	22.11.2011	23.11.2011
11.	Sri Rajeev Kumar	6 th ADJ, Dehradun	01.03.2013	02.03.2013
12.	Sri Sujeet Kumar	ADJ, Laksar, District Hardwar	09.05.2013	10.05.2013
13.	Sri Mohd. Sultan	ADJ, Vikasnagar, Distt. Dehradun	17.09.2013	18.09.2013
14.	Sri Mahesh Chandra Kaushiwa	Addl. Secretary-cum-Addl. L.R., Govt. of Uttarakhand, Dehradun	16.09.2013	17.09.2013
15.	Smt. Shadab Bano	7 th ADJ, Dehradun	02.04.2014	03.04.2014
16.	Sri Nasim Ahmad	ADJ, Kashipur, Distt. U.S. Nagar	06.07.2014	07.07.2014
17.	Sri Abdul Qayyum	Civil Judge (S.D.)/Secretary. DLSA, Tehri Garhwal	05.07.2014	06.07.2014
18.	Sri Mithilesh Jha	OSD/Deputy Secretary, State Legal Services Authority, Uttarakhand, Nainital	03.07.2014	04.07.2014

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19	Sri Om Kumar	Civil Judge (S.D.), Ramnagar, District Nainital,	04.07.2014	05.07.2014
20	Sri Sanjeev Kumar	Addl. Judge, Family Court, Roorkee, District Hardwar	06.07.2014	07.07.2014
21	Sri Nandan Singh	Chief Judicial Magistrate, Nainital	06.07.2014	07.07.2014

By Order of the Court,

Sd/-
(D.P. Gairola)
Registrar General.

6101
No. /XIII/3/Admin.A/2004

Dated: October 08, 2015.

Copy forwarded for information and necessary action to: -

1. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun for information and communication to the officer concerned.
3. Principal Secretary (Personnel), Government of Uttarakhand, Dehradun.
4. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
5. Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
6. District Judge, Almora, Dehradun, Nainital, Tehri Garhwal and Udham Singh Nagar with the request to inform the officer(s) concerned.
7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital with the request to inform the officer concerned.
8. Member Secretary, State Legal Services Authority, Nainital for information and communication to the officer concerned.
9. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, Dehradun.
11. Judge, Family Court, Hardwar with the request to inform the officer concerned.
12. District Judge, Hardwar for information and communication to the officer(s) concerned with the request to inform Smt. Poonam Mishra W/O Late Sri Rakesh Kumar Mishra, Employee of Hardwar Judgeship accordingly.
13. All the Registrars of the Court
14. P.P.S. to Hon'ble the Chief Justice.
15. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal of Hon'ble Judges.
16. P.S. to Registrar General.
17. Senior Treasury Officer, Bageshwar, Champawat, Dehradun, Hardwar, Nainital, Pauri Garhwal, Rudraprayag, Udham Singh Nagar and Uttarakashi,
18. I/c N.I.C., High Court of Uttarakhand, Nainital.
19. Guard File/ Assistant concerned.


Assistant Registrar
Admin. A